

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Nice Projects Ltd Date of Commencement of Liquidation: 15-05-2024; List of Stakeholders as on Date: 29-06-2024; Name of IP: Mr. Vivek Parti; Process Number: 1; Last 5 digit of registration number: 11376

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	11	1769078	11	1769078	0	0	0	NA
3	Secured financial creditors	2	458437857	2	453796968	0	4640889	0	Annexure 3
4	Unsecured financial creditors	8	177183605	6	135629914	0	41553691	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	55	22655020	55	13637784	0	9017236	0	Annexure 6
7	Operational creditors (Government Dues)	4	641789321	4	641789321	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	54	179783213	53	97549309	0	82233904	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		134	1481618094	131	1344172374	0	137445720	0	